

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4096/2020

THE STATE OF MAHARASHTRA & ANR.

Appellant(s)

VERSUS

KESHAO VISHWANATH SONONE & ANR.

Respondent(s)

WITH

C.A. No. 4097/2020 (III)

C.A. No. 4098-4100/2020 (III)

(IA No. 67494/2020 - EXEMPTION FROM FILING O.T.)

C.A. No. 4101/2020 (III)

Date : 18-12-2020 These appeals were called on for pronouncement
of judgment today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s)

Mr. Shyam Divan, Sr. Adv.
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Mr. Vinayak Bhandari, Adv.

Ms. Sansriti Pathak, Adv.
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Mr. Ravindra Keshavrao Adsure, AOR
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Mr. Jaiprakash Chavan, Adv.
Ms. Sangita Sagar Pahune Patil, Adv.

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For Respondent(s)

Mr. Mukul Rohatgi, Sr. Adv.
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Mr. Siddhesh Kotwal, Adv.
Mr. Divyansh Tiwari, Adv.
Ms. Ana Upadhyay, Adv.
Mr. Nirnimesh Dube, AOR

Mr. Sachin Patil, AOR

Mr. Gagan Sanghi, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Sanjay Jain, ASG
Mr. Amrish Kumar, AOR

Mr. Sudhanshu S. Choudhari, AOR
Mr. Mahesh P. Shinde, Adv.
Mr. Yogesh Kolte, Adv.

Mr. Kunal Cheema, AOR
Ms. Ruchita Kunal Cheema, Adv.

Hon'ble Mr. Justice Ashok Bhushan pronounced the reportable judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice R. Subhash Reddy and Hon'ble Mr. Justice M.R. Shah.

Leave granted.

The appeals are allowed in terms of the signed reportable judgment.

Pending application, if any, stands disposed of.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER

[Signed reportable judgment is placed on the file]